GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5268
ANSWERED ON:27.08.2010
RELEASE OF FUNDS FOR PROJECTS IN KARNATAKA
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether five projects namely water supply schemes for Kolar-Bangarpet-Mallur, Hunagunda-LLkalkustagi, Gajendragarh-Naregal and road schemes for Davangere and Mulki are due to for release of second instalment of Rs.8315.53 lakh under the Urban Infrastructure Development Scheme for the Small and Medium Towns (UIDSSMT);
- (b) if so, whether the Financial Closure Certificates for these projects have already been submitted to the Union Government in September, 2009;
- (c) if so, whether the Government of Karnataka has sent this proposal for the release of second instalment to the Union Government; and
- (d) if so the time by which the amount in this regard is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(Shri SAUGATA ROY)

- (a): Yes, Madam. Second instalment of funds amounting to Rs.8315.21 lakh was due for the five projects namely water supply schemes for Kolar-Bangarpet-Mallur, Hunagunda-Llkalkustagi, Gajendragarh-Naregal and road schemes for Davangere and Mulki.
- (b): Yes, Madam. Financial Closure Certificates for these five projects were submitted by Government of Karnataka in September, 2009.
- (c): Yes, Madam. The proposal for release of 2nd instalment for these five projects was received from Government of Karnataka.
- (d): Second instalment of funds for these five projects amounting to Rs.8315.21 lakh has already been released by Ministry of Finance to Government of Karnataka.